

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 02/(MAH)/2017

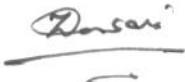
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

NAME OF THE PARTIES: M/s. Sheba Properties Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Zaid S. Ansari	Advocates for Objector	

Common Order

CSP No.02/230-232/NCLT/MB/MAH/2017

CSP No.03/230-232/NCLT/MB/MAH/2017

At request of Registrar of Companies, list this matter on 05<sup>th</sup> April, 2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Judicial)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Technical)